

(b) whether Bangalore has been thought of as a centre to induce new comers to enter the field of exports?

The Minister of Commerce (Shri Manubhai Shah) : (a) and (b). The State Trading Corporation of India have conducted a survey of the potential existing in the Southern States for the manufacture of export quality foot-wear. The findings of the survey in respect of measures like opening of procurement centres etc., are under the examination of the Corporation. Bangalore's claims will also be considered alongwith other centres.

Export of Bangles

999. Shri Kajrolkar: Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that bangles of Indian design were exported to the tune of Rs. 5 crores to Western countries;

(b) if so, which part of India has exported such bangles; and

(c) whether such export potential is possible in the plastic type of bangles or only in glass type of bangles?

The Minister of Commerce (Shri Manubhai Shah): (a) to (c). The exports to the Western Countries including U.S. during 1964-65 were to the tune of Rs. 4.19 lacs out of total export of about Rs. 30 lacs worth of bangles to all destinations. There are brighter prospects for export of plastic bangles.

Manufacture of Scooters

1000. Shri A. N. Vidyalkar:
Shri Kajrolkar:
Shri Onkar Lal Berwa:
Shri Rameshwar Tanti:
Shri Himatsingka:
Shri Basumatari:

Will the Minister of Industry be pleased to state:

(a) whether it is a fact that a proposal to manufacture a completely indigenous scooter for Rs. 1,850 has 2530(Ai)LS-6.

been forwarded to the Union Government by a Jaipur firm;

(b) if so, the main features of the proposal; and

(c) Government's reaction thereto?

The Minister of Industry (Shri D. Sanjivayya): (a) to (c). A scheme for the establishment of an undertaking for the manufacture of auto-cycles with a capacity of 7,500 Nos. per annum has been received. It does not envisage foreign collaboration or import of capital goods raw materials. The proposed selling price has been given as Rs. 1848. The scheme is under examination, along with schemes received from other entrepreneurs.

Assam-bound Goods seized by Pakistan

1001. Shri R. G. Dubey: Will the Minister of Railways be pleased to state:

(a) the amount of Assam-bound goods booked from the S.E. Railway which were seized by Pakistan in transit during the recent Indo-Pak. conflict;

(b) the steps taken to secure release of these goods and their onward despatch to the respective destinations in Assam;

(c) whether it is a fact that compensation claims have been lodged by the consignors and consignees in these cases; and

(d) if so, the steps which are under consideration to settle these claims and the period likely to be taken to give this relief to the affected parties?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath): (a), (c) and (d). The precise information in this regard is not available. The same is being collected and would be placed at the Table of the Lok Sabha shortly.

(b) The matter is likely to be discussed between the Governments of India and Pakistan in pursuance of Tashkent declaration.